COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 238 OF 2017

Dated: 18th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Ltd. Appellant(s)

Versus

NTPC Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Pradeep Mishra

Mr. Suraj Singh for R-9

Mr. Aditya Gupta for R-15 to 17

Mr. S. Vallinayagam Ms. S. Amali for R-22

Mr. Dhananjay Baijal Mr. Nikhil Nayyar for R-23

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26-2-2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js